

in A copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 1994-95, together with the Auditors' Report on the Accounts, (ii) Statement by Government accepting the above Report, (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

**(Placed in Library. See No. LT 9109/96) Report and Accounts (1994-95) of the Himalayan Mountaineering Instt. Darjeeling and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPTT. OF DEFENCE RESEARCH AND DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Himalayan Mountaineering Institute, Darjeeling, for the year 1994-95, together with the Audit Report on the Accounts.

(ii) Review by Government on the working, of the above Institute, (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. (Placed in Library. See No. LT 9120/96) I. Report and Accounts (1994-95) of the Mahila Samakhya Society, Ahmedabad, Gujarat and related papers. II. Report and Accounts (1994-95) of the Haryana Prathamik Shiksha Pariyojana Parishad Chandigarh and related papers. THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION) (DR. KRUPASINDHU BHOI): Madam I lay on the Table a copy each (in English and Hindi) of the following papers: (I)(a) Annual Report and Accounts of the Mahila Samakhya Society, Ahmedabad, Gujarat, for the year 1994-95, together

with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(Placed in Library. See No. LT 9135/96) II.(a) Annual Report and Accounts of the Haryana Prathamik Shiksha Pariyojana Parishad, Chandigarh for the year 1994-95, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(Placed in Library. See No. LT 9136/96)

Reports and Accounts (1975-76 to 1994-95) of the Maharashtra Land Development Corporation Ltd., Shivaji Nagar, Pune and related papers

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Third Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Fourth Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(iii) Fifth Annual Report and Accounts of the Maharashtra Land Development Corporation Limited, Shivajinagar Pune, for the year 1977-78, together with the Auditors' Report on the